

मुश्किल यह होती है हम एश्योरंस देते हैं  
वे स्ट्राइक करते हैं।

MR. CHAIRMAN: Yes, Mr. prmal Chatterjee.

SHRI NIRMAL CHATTERJEE; Sir, is it the Government's view that the \* Chairman of the UGC should be more than fairly compensated at a lower level than the Cabinet Secretary and IS <sup>11</sup> THE view of the Government that the Vice-Chancellors should be rated lower compared to the Secretaries to the Government of India?

SHRI P. V. NARASIMHA RAO: Sir, I would be in a position to explain all these things when we have the discussion.

MR. CHAIRMAN: Mr Balaram.

SHRI N. E. BALARAM: Sir, the honourable Minister has already said that they are going to consider the whole Report. Sir, the Report contains two aspects. One is about the scales and the other is about the policy. Are they going to discuss the whole thing and finalise or they will take up only one time? I am asking this question because

\* the second part ijas many objections from thf. professors, etc.

SHRI P. V. NARASIMHA RAO: We will "have to take decisions on all counts. Whatever the House would be particularly interested in we will certainly di<sup>sm</sup> cuss. But, Sir, there cannot be any piecemeal decision, it will have to be a comprehensive decision.

MR. CHAIRMAN: All right. Next Question. Question No. 26. Mr. Ashok Nath Verma.

SHRI ASHOK NATH VERMA; Yes, Sir. Question No. 26.

MR. CHAIRMAN: The Question Hour is over. 1958 RS—2.

WRITTEN ANSWERS" TO QUESTIONS

**Irregularities in Construction Projects Undertaken by the Kendriya Vidyalaya Sangathan**

26. SHRI ASHOK NATH VERMA: Will the Minister of " HUMAN RESOURCE DEVELOPMENT be -pleased to state:

(a) whet'her it is a fact that the Comptroller and Auditor-General of India, in its report for the <sup>Year</sup> 1984-85, has detected a number of irregularities in <sup>V</sup>W-

ous construction projects undertaken by the Kendriya Vidyalaya Sangathan;

(b) if so, what are the details of those irregularities and the amount of losses incurred due to those irregularities; and

(c) what action Government have taken or propose to take against the erring officers responsible for those losses?

THE MINISTER OF STATE IN THE DEPARTMENTS QP EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b) The Comptroller and Auditor-General of India »n the report for the year 1984-85, which has already been laid on the Table <sup>of the</sup> Sabha, has pointed <sup>o</sup>ut instances of delays le'adnig to escalation in cost and >n some cases infructuous expenditure.

. (c). The systems and procedures pertaining to construction works are being streamlined in the light of observations made by the Comptroller and Auditor-General of India.